

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-525**

CP No.-142/271/272/ND/2022

**IN THE MATTER OF:**

Erich Utsch AG

**.....Applicant**

**Vs.**

Saya Utsch Technologies Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 271-272

**Order delivered on 10.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsel on behalf of Petitioner is present. No one is present on behalf of the RoC. Pleadings are already complete in this matter. Ld. Counsel on behalf of the Petitioner sought time to file an application for amendment in the memo of parties. Time prayed for is granted. On the request of Ld. Counsel, list the matter on **03.07.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**